

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 6 of 2015 in
Appeal no. 246 of 2012**

Dated : 7th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Mumbai International Airport Pvt. Ltd.

**...Applicant(s)
(Respondent in main Appeal)**

Versus

The Tata Power Co.Ltd.

**...Appellant(s)
(in main Appeal)**

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

**....Respondent(s)
(in main Appeal)**

**Counsel for the Applicant(s) : Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Kanika Chug**

**Counsel for the Appellant(s) :
(in main Appeal)**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
(in main Appeal)**

ORDER

At the request of Learned Counsel for the parties, post the matter for
hearing on **12.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/jp